

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 19.12.2018 (Wednesday)**

**Court of Chairperson**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).**

**For Admission (Fresh Case)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) No. 422 of 2018	S. Rengarajan Vs. Union of India, Ministry of Corporate Affairs	Niraj Kumar	

**By Order**

**-sd/-**

**Registrar**

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